NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: Mr. Suresh N. Chadha

V/s.

M/s. Shree Swami Samarth Fisheries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Order CP No. 44/397-398/CLB/MB/MAH/2014

For the paid up capital of the Company as on the date of filing Company Petition being less than ₹50,00,000 as per the order of the Hon'ble President of NCLT, the jurisdiction for hearing lies with 2nd Bench of NCLT, Mumbai, the Registry is therefore directed to place it for hearing before appropriate Bench.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)